

**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**

\_\_\_\_/\_\_\_\_/\_\_\_\_

**NOTIFICATION**  
**ORDERS BY THE GOVERNOR**

Dated Shillong, the 24<sup>th</sup> May, 2018.

**No.LL(B).75/2015/149** - The following Acts passed by the Parliament and assented by the President of India and published in the Gazette of India, Extra-Ordinary, Part II, Section I on the date indicated below are hereby republished for general information.

*sd/*

( **L.A. Lyndem** )

Under Secretary to the Govt. of Meghalaya,  
Law (B) Department.

\_\_\_\_/\_\_\_\_/\_\_\_\_

Sl. No.	Name of Act	Act No. & Year	Date of publication in the Gazette of India
1.	The Companies (Amendment) Act, 2017	1 of 2018	03.01.2018
2.	The Indian Forest (Amendment) Act, 2018	5 of 2018	08.01.2018
3.	The National Bank for Agriculture and Rural Development (Amendment) Act, 2018	7 of 2018	19.01.2018
4.	The Goods and Service Tax (Compensation to States) (Amendment) Act, 2017	9 of 2018	19.01.2018
5.	The High Court and Supreme Court Judges (Salaries and condition of Service) (Amendment) Act, 2018	10 of 2018	27.01.2018

**Memo.No.LL(B).75/2015/149-A ,**

**Dated Shillong, the 24<sup>th</sup> May, 2018.**

Copy to: -

1. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication in the Part VII of the Meghalaya Gazette in the next issue. 50 copies of the Acts may be furnished to this Department.
2. The Secretary, Govt. of India, Ministry of Law & Justice; Legislative Department, Shastri Bhawan, New Delhi-110001 for favour of information and acknowledgement receipt of your Ministry's letters dated 13.03.2018.
3. Guard file.

**By order etc...,**

*[Signature]*

Under Secretary to the Govt. of Meghalaya,  
Law (B) Department.

\_\_\_\_/\_\_\_\_/\_\_\_\_

*DEO, Law(A) Deptt.*